

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00091/2018

DATED THIS THE 16th DAY OF FEBRUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI PK.PRADHAN MEMBER(A)

Vincent Paul Raj,

S/o

Aged about 54 years,

Retired Mail/Exp Guard,

South Western Railway,

Mysore.

R/o #504, Lakshmi Kantha Nagar,

Hebbal 1st Stage,

Mysore 570 017.

....Applicant

(By Shri K.Shivakumar..... Advocate)

Vs.

1.Union of India,

Represented by

The General Manager,

South Western Railway ,

Hubli 580 020.

2.Senior Divisional Personnel Officer,

South Western Railway,

Mysore.

...Respondents.

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

The learned counsel for the applicant decides to withdraw the matter after hearing for some time. This matter is relating to larsgess which has already been settled by the Hon'ble Apex Court and therefore, not an issue at all. This application for withdrawal by the learned counsel for the applicant is accepted. OA is dismissed as withdrawn. No order as to costs.

(PK.PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

bk.

